

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

47.

C.P.(CAA)/189(MB)2023 IN
C.A.(CAA)/109(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:

Anil Goel Liquidator
- M/S Birla Cotsyn
(India) Ltd.

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Rohit Gupta, Ld. Counsel for the Liquidator present. Mr. Viraj Parikh a/w Mr. Umang Mehta, Ld. Counsel for the Petitioner present. Mr. Kunal Kanungo a/w Mr. Gaurav Jaiswal, Ld. Counsel for RD office present.
2. Ld. Counsel for the Petitioner seeks time to file supplemental on RD's report.
3. List this matter for hearing on **23.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)